

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2276  
ANSWERED ON:23.07.2004  
FUNDS FOR CENTRALLY ASSISTED SCHEMES  
Abdullakutty Shri A.P.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether there is any mismatch between funds allocated and disbursed for the development of various projects, centrally assisted schemes, State-wise;
- (b) if so, the reasons thereof;
- (c) whether the Government regularly receives the utilisation certificates from the State Government with regard to the funds disbursed to carry out the schemes; and
- (d) if not, the details on defaulting States for the last three years and the action initiated thereon ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN )

(a)&(b): The Department of Industrial Policy & Promotion has been implementing various schemes for promotion of industries such as Transport Subsidy Scheme, Capital Investment Subsidy Scheme, Central Interest Subsidy Scheme, Central Comprehensive Insurance Scheme and Growth Centre Scheme.

Besides, the Department of Commerce is currently implementing a scheme titled `Assistance to States for Development of Export Infrastructure and Allied Activities` for providing assistance to State Govt. for bridging gaps in export related infrastructure. Funds are allocated to the States based on their export performance.

(c)&(d): Normally, funds are released either on re-imburement basis or as advance payment under the scheme. In case of advance payments, subsequent instalments are released only on receipt of the utilisation certificate for the amount released.

As on date, no proposal for release of fund is pending in the Department of Industrial Policy & Promotion for want of utilisation certificate.